

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

ORIGINAL PETITION NO. 03 OF 2018 &
IA NO. 470 OF 2018

Dated: 17th December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Jindal Stainless Limited

.... **Petitioner(s)**

Versus

**The Bureau of Energy Efficiency, Ministry of Power,
Government of India & Ors.**

.... **Respondent(s)**

Counsel for the Petitioner(s) :

Mr. Aditya N. Das
Ms. Evita A. Das

Counsel for the Respondent(s) :

Ms. Gunjan Sinha Jain
Mr. Aneesh Sadhwani
Ms. Madhu Sweta for R-1 & 4

ORDER

The learned counsel appearing for the Petitioner is permitted time to seek latest instructions in the application whether the prayer survives or not in view of the initiation of check verification.

List the matter on **06.02.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member